

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

1. C.A.(CAA)/56/MB/2023

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)  
SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Dante Investments Private Limited.

SECTION 230(1) OF COMPANIES ACT, 2013

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**ORDER**

**C.A.(CAA)/56/MB/2023**

Counsel appearing for the Applicant, Mr. Ahmed Chunawala is present through virtual hearing.

Hard copy of the above application is not available with this Bench. Applicant, Registry and the court officer of this Bench shall ensure the availability of the hard copy before the next date of hearing.

List this matter on **30.03.2023**.

Sd/-  
PRABHAT KUMAR  
Member (Technical)  
--Rajeev--

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)